

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 990 of 2020

IN THE MATTER OF:

Shree Pathalogy Laboratory

...Appellant

Vs.

Bigdream Ventures Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Tarun Arora (CA)

ORDER

(Through Virtual Mode)

06.04.2021: Learned Counsel for the Appellant further seeks and is granted two weeks' time to file written submissions not more than five pages supported by relevant judgements.

Let the matter be fixed for '**Hearing**' on **17th May, 2021**.

Respondent is already proceeded ex-parte.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam